

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2010
ANSWERED ON:09.03.2006
BILATERAL AGREEMENT WITH THAILAND
Nayak Shri Ananta

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether India and Thailand has agreed to open up bilateral air links and allow even private Indian carriers;
- (b): if so, the details thereof; and
- (c): the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): During the recently held bilateral air services consultation between India and Thailand on 9-10 February, 2006, an MOU has been signed between the two countries, enabling operation of more flights between the two countries, by the scheduled designated carriers of both sides.
- (b): As per this MOU, the capacity entitlement for the designated airlines of both sides has been increased to 18671 seats per week in a phased manner upto Summer 2006. Besides, the designated airlines of both sides have unlimited access to/from 18 tourist gateways in India. After this agreement, the Indian as well as Thai scheduled carriers can deploy more additional services on India-Thailand route.
- (c): The above arrangement is effective from the date of signing of the MOU i.e.10 February 2006.